

[Shri Narsingrao Suryawanshi]

about 750 kms away from Bangalore, the capital of Karnataka. It borders touch Maharashtra and Andhra Pradesh. There are no T.V. facilities available in Bidar. The T.V. relay centre at Gulbarga is of no use for Bidar. Despite being in the list of 'No Industries' districts, Bidar is the most backward district of Karnataka. It was hoped that the provision of a T.V. relay centre would benefit the undeveloped district in every respect; the farmers, the students, and women would all have a medium for their education. The information received from the Ministry concerned reveals that there is no hope of the setting up of a T.V. relay centre in the coming few days.

Sir, through you, the Ministry of Information and Broadcasting is requested to provide the facility of a T.V. relay centre in this district in 1985 on a priority basis for the benefit of the people of this district.

(iii) **Need to issue a stamp on
Chittorgarh Fort**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Under Rule 377, I would like to draw the attention of the Ministry of Communications to an important matter. You have issued postal stamps in respect of several old forts and historical sites. Chittorgarh Fort is also a historical place where many brave men and women sacrificed their lives for the sake of their motherland and left behind a saga of loyalty and bravery. So, a postal stamp in respect of this famous Chittorgarh Fort must be issued. The postal stamp should be of the denomination of 50 Paise, so that even the common man could know about it. Such a step will further enhance the importance of this Fort from the historical as well as tourist point of view.

(iv) **Financial assistance to construct
godowns in Kerala for proper
storage and distribution of essential
commodities.**

*SHRI V.S. VIJAYARAGHAVAN
(Palghat) : Public distribution system is

an important item in the 20-point programme. But the Centre does not have an effective scheme to strengthen the system except distributing certain commodities at controlled prices. The State Civil Supply Corporations are an integral part of the public distribution system, but the responsibility for strengthening it has fallen entirely on the State Governments. While subsidy is given to Central agencies like FCI, STC etc., no such assistance is being given to the State Civil Supplies corporations by the Centre.

The Kerala Civil Supplies Corporation is storing the commodities in rented godowns in the headquarters of all districts and Talukas. It requires Rs. 10 crores to construct godowns in all Taluk headquarters of the State. Similarly, transportation of these commodities would require an amount of Rs. 1/- crore. Apart from these, for effective monitoring an amount of Rs. 50/- lakhs is required. Thus, these three schemes require an investment of Rs. 12/- crores. These schemes are very essential for the effective functioning of the public distribution system in Kerala.

Therefore, I would request the Centre to provide the necessary assistance to the State Civil Supplies Corporation immediately.

(v) **Need to provide financial assistance
for the construction of
Obra-Ghorawal road, U.P. in
the Seventh Plan**

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Chairman, Sir, U.P. Government have requested the Central Government to provide funds on priority basis for the construction of Anapara, Obra-Ghorawal road with a view to link the largely tribal inhabited areas of District Mirzapur and to provide the infrastructure for industrial development in this district. This road on the one hand will link many Central projects such as the Singrauli Coal Fields, Shaktinagar, Vindhyachal, Rihand, Anapara and Obra

Power Stations and on the other hand it will provide a short cut to Allahabad. In the absence of this road, a considerable amount is spent because of the remoteness of the Central and State Projects. Besides, this road will link those villages which are predominantly tribal and economically and socially backward.

I, therefore, would like to draw the attention of the Union Minister of Shipping and Transport to this important road and request that necessary funds may be sanctioned for it during the Seventh Five Year Plan.

- (vi) Erecting of a new T.V. tower and providing ENG Equipments for Panaji Relay Station.

[English]

SHRI SHANTARAM NAIK (Panaji) : In the Union Territory of Goa, Daman and Diu, Panaji has a TV transmitter of 10 k.w. However, due to insufficient height of the present TV tower, only 1 k.w. capacity of the transmitter is being utilised. The work of erecting a new tower has recently begun.

It is prayed that the work of erection of the new tower, be expedited with specific and strict instructions to the contractor concerned.

Secondly, it is a well-known fact that Goa has its own art and culture. Even Pandit Jawaharlal Nehru had laid stress on preserving the same. In this regard, I would like to request the hon. Minister for Information and Broadcasting to see to it that ENG equipments with edit and play-back facilities are provided to the Panaji Relay Station to enable them to produce programmes, to start with, of small duration, using local talent.

Thirdly, Daman and Diu, the two districts of the Union Territory, which lie far away from Goa District, on the West Coast of Gujarat, are not covered by any of the transmitters, recently installed in the country.

It is requested that two TV relay stations of appropriate capacity be erected in these two districts at the earliest.

13.00 hrs.

- (vii) Need for a uniform power tariff for the entire country.

SHRI S.M. BHATTAM (Visakha-patnam) : The Government have not so far implemented the recommendations of the Rajadhyaksha Committee for a uniform power tariff for the entire country for the energy being supplied from the Central stations irrespective of whether they are conventional, coal-based thermal stations or hydro-stations or nuclear stations. The National Thermal Power Corporation contrary to the recommendations of the Rajadhyaksha Committee, initiated proposals for entering into different agreements with different tariffs for different regions which will be discriminatory in nature because of which Andhra Pradesh stands to suffer. The central stations and the associated grid lines are being set up with the resources that belong to the entire country and not contributed by any particular region or State. No discrimination should, therefore, be attempted in regard to the sale of power from these stations to a region or regions. The intention of a single tariff is to see that no discrimination is involved between one State and another irrespective of where the power station is situated in the region. The concept of a uniform tariff for the entire country will also ensure that the thermal stations in particular are not located haphazardly all over the country, but are confined to locations where it would be most economical to set up power stations and transfer predetermined blocks of power to the individual States. The above proposals need to be implemented immediately.

[Translation]

- (viii) Mismanagement in Gaya Cotton and Jute Mills under NTC in Gaya, Bihar

SHRI RAMASHRAY PRASAD SINGH : Mr. Chairman, Sir, the Gaya